

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION No. 124
TO BE ANSWERED ON 20.07.2026

Governance of AI-Generated Fake Historical Content

124. Shri Ummeda Ram Beniwal:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government has taken note of the increasing use of Artificial Intelligence for generating videos, images, speeches, documentaries and other content relating to historical events and personalities;
- (b) whether any mechanism exists for identification, verification or authentication of Artificial Intelligence-generated content that may affect the accuracy of India's historical and cultural records;
- (c) whether the Government has formulated or proposes to formulate any guidelines, standards or framework governing the use of Artificial Intelligence in the creation and dissemination of historical and cultural content; and
- (d) the details of the steps taken or proposed to be taken to preserve the authenticity of India's historical and cultural heritage in the digital domain?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) & (b) No such instance has been reported. The National Archives of India (NAI), Ministry of Culture, which is primarily mandated to preserve the historical archival records in their original physical and digital forms, is also closely working on the applicability of Artificial Intelligence in the field of historical and cultural records.
- (c) No separate guidelines have been issued by the Ministry. The policy matters pertaining to Artificial Intelligence is being governed by Ministry of Electronics and Information Technology MeitY.

(d) Ministry has awarded the contract of digitization of 30 crore pages. The digitized records are being uploaded to NAI's dedicated portal Abhilekh Patal, to facilitate worldwide access to India's archival heritage for researchers, scholars, and the general public.

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